## CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

## **ORDERS OF THE BENCH**

Date of Order: 13.09.2012

CP No. 21/2012 (OA No. 385/2009)

Mr. Ramesh Chand, counsel for petitioner.

Mr. Anupam Agarwal, counsel for respondents.

Learned counsel appearing for the petitioner as well as respondents submitted that the compliance of the order dated 07.07.2011 passed by this Bench of the Tribunal in O.A. No. 385/2009 has been made by the respondents fully in true and latter spirit.

In view of the submissions made on behalf of the respective parties, the present Contempt Petition stands dismissed. Notices issued earlier to the respondents are discharged.

Anil Kuma (ANIL KUMAR)

MEMBER (A)

(JUSTICE K.S. RATHORE) MEMBER (J)

1c.s. hallan

<u>Kumawat</u>